

(अतारांकित) विधानसभा प्रश्न क्रमांक - 136

प्रदेश में महिला एवं बाल विकास विभाग द्वारा मिशन शक्ति की उपयोजना संबल एवं सामर्थ्य अंतर्गत महिलाओं के लिये संचालित की जा रही योजनाओं की जानकारी निम्नानुसार है :-

1. "संबल" -


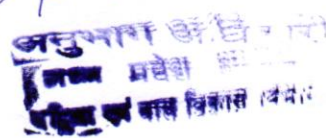
- 1.1) वन स्टॉप सेंटर
- 1.2) बेटी बचाओ बेटी पढ़ाओ
- 1.3) महिला हेल्प लाईन


2. "सामर्थ्य" -

- 2.1) प्रधानमंत्री मातृ बंदना योजना
- 2.2) सखी निवास
- 2.3) शक्ति सदन
- 2.4) हब फॉर एम्पावरमेंट ऑफ वूमेन

3. महिला एवं बाल विकास विभाग द्वारा महिलाओं के लिये संचालित "अन्य योजनाएँ" -

- 3.1) मुख्यमंत्री लाड़ली लक्ष्मी योजना
- 3.2) उदिता योजना
- 3.3) शौर्या दल
- 3.4) मुख्यमंत्री महिला सशक्तिकरण योजना
- 3.5) घरेलू हिंसा की पीड़िता के लिये सहायता योजना
- 3.6) मुख्यमंत्री लाड़ली बहना योजना 2023
- 3.7) सक्षम आंगनवाड़ी एवं पोषण 2.0 अंतर्गत आंगनवाड़ी सेवाएं
- 3.8) जाबाली योजना

For 



 अपर संचालक
 महिला एवं बाल विकास
 मध्यप्रदेश

No. 11/13/2023-CD-I

Government of India

Ministry of Women and Child Development

Shastri Bhawan, New Delhi - 110001

Dated: 14th December, 2023

To

Principal Secretaries/ Secretaries in-charge dealing with Anganwadi Services in the States/UTs of Maharashtra, Madhya Pradesh, Andhra Pradesh, Odisha, Jharkhand, Chhattisgarh, Tripura, Gujarat, Rajasthan, Telangana, West Bengal, Karnataka, Uttarakhand, Manipur, Tamil Nadu, Kerala, Bihar, Uttar Pradesh, A & N Islands.

Subject: Modifications of guidelines under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN) reg.

This is regarding the modification of guidelines under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN).

2. As per Cabinet approval, a total of 2500 Anganwadi Centres are proposed to be sanctioned and constructed in FY 2023-24, 2024-25 and 2025-26 @ Rs. 12 lakh per AWC for which the entire fund is proposed to be borne by MoWCD.

The following guidelines have been modified under the Anganwadi Services for sanction and construction of Anganwadi Centres in convergence with Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyaan (PM-JANMAN):

(i) Cost of Rs. 12 lakh per AWC and Change in existing funding pattern with entire cost to be borne for an AWC by MoWCD: The one-time cost of construction of new AWC under the PVTG scheme will be undertaken 100% by Central Govt (MoWCD). However recurring expenditure will be borne on cost sharing basis between centre and state.

(ii) Change in population norms to 100: As per MWCD scheme guidelines, the current population norms are as below:

Anganwadi Centres:

For Rural/Urban Projects

400-800	1 AWC
800-1600	2 AWCs
1600-2400	3 AWCs
Thereafter in multiples of 800	1 AWC

For Tribal /Riverine/Desert, Hilly and other difficult areas/ Projects

300-800	1 AWC
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for - P. K. Singh

अनुमाना अधिकारी
नमन प्रदेश शासन,
बालिका एवं बाल विकास विभाग

स्वर्णिता शुक्ला
संयुक्त संचालक
नमन एवं बाल विकास म.प्र.

However, for the PM-JANMAN scheme, population norms have been relaxed to approx **100 persons** in a habitation for opening an Anganwadi Centre.

(iii) Provision of Anganwadi Services in multi-purpose centers: The modifications in the guidelines for provision of Anganwadi Services has been agreed to subject to non-availability of Anganwadi Centre (AWC) in a particular area. It is proposed that the AWC in such cases be housed in multipurpose centres for delivery of nutrition and early childhood care and education services.

(iv) Further, till the construction of buildings for AWCs in PM Jan Man areas is not completed, States/UTs are requested to operationalize these AWCs as per existing cost sharing ratio in rented buildings.

3. This issues with the approval of competent authority.

Yours faithfully,

Janaki

(Janaki Viswanathan)

Under Secretary to the Government of India

For fresh



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